

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

23. C.P. 998/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.09.2019**

NAME OF THE PARTIES: Devendra Sharma

v/s.

Piramal Glass Ltd

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

At the request of the Petitioner, list this matter on 17.09.2019.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)